

GOVERNMENT OF KARNATAKA

No. LAW 06 LAC 2016

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated: 26.09.2017.

NOTIFICATION

I, VAJUBHAI VALA, Governor of Karnataka, in exercise of the powers conferred by Article 234 of the Constitution of India, hereby appoint Sri Sanjeevkumar S. Hindoddi (Reg. No. BLR 1501212), who is selected under the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amended Rules, 2011 and 2015 as Civil Judge in the Karnataka Judicial Services in the pay scale of Rs. 27700-770-33090-920-40450-1080-44770. He shall be on probation for a period of two years from the date of reporting to duty.


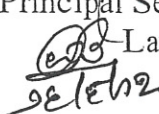
The seniority of this candidate shall be regulated in accordance with the Notification No. CJRC.1/2014, dated 07.01.2016 of Civil Judges Recruitment Committee, Hon'ble High Court of Karnataka.

Sd/-

(VAJUBHAI VALA)
GOVERNOR OF KARNATAKA.

By Order and in the name of the
Governor of Karnataka,




(N. C. SRINIVASA)
Principal Secretary to Government,
Law Department.


To:

The Compiler, Karnataka Gazette, Bengaluru (for publication in the next issue of Gazette positively and to supply 20 copies to the Principal Secretary to Government, Department of Law and 10 copies to the Registrar General, Hon'ble High Court of Karnataka, Bengaluru).

Copy to:

1. The Principal Accountant General (A. & E.) / (Audit-1) / (Audit-2), Karnataka, Bengaluru-1
2. The Advocate General, Karnataka High Court Building, Bengaluru-1
3. The Registrar General, High Court of Karnataka, Bengaluru-1

Contd.....2.

4. The Special Secretary to Hon'ble Governor of Karnataka, Governor's Secretariat, Raj Bhavan, Bengaluru-1
- ✓5. The Candidate concerned – Through the Office of the Registrar General, High Court of Karnataka, Bengaluru – By R.P.A.D. -
6. The Principal Secretary-1 to Hon'ble Chief Minister of Karnataka, Vidhana Soudha, Bengaluru-1
7. The Principal Secretary-2 to Hon'ble Chief Minister of Karnataka, Vidhana Soudha, Bengaluru-1
8. The Secretary to Government, Department of Personnel and Administrative Reforms, Vidhana Soudha, Bengaluru-1
9. The Private Secretary to Hon'ble Minister for Law, Parliamentary Affairs and Minor Irrigation, Vidhana Soudha, Bengaluru-1
10. The Personal Secretary to Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru-1
11. Section Guard File / Spare Copies.